

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2588/2020

This the 16th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Bashir Ahmad Khan, S/o Anayat Ullah Khan, R/o Naloosa, Uri.
2. Ghulam Mohammad Mir, S/o Ab. Aziz Mir, R/o Pakhwara Rafiabad.Applicants

(Advocate:- Mr. M.M. Khan)

Versus

1. Mohammad Shafi Khan, Director Forest Protection Force J&K Jammu/Srinagar and 2 ors.Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicants submits that that he wishes to withdraw the

T.A.

2. In any case, we have gone through the T.A. which is actually a contempt petition. No good ground is made out against the respondents for contempt of court. Accordingly, the T.A. is dismissed and the notices issued stand discharged.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**